NOTICE

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Diwali Vacation commencing from Monday, the 28th October 2024 to Friday, the 8th November 2024 (both days inclusive with prefix holidays i.e. Saturday, the 26th October 2024 and Sunday, the 27th October 2024 and suffix holidays i.e. Saturday, the 9th November 2024 and Sunday, the 10th November 2024) at Aurangabad Bench.

I

1	The Hon'ble Shri Justice SHAILESH P. BRAHME	26/10/2024 (Saturday) to 02/11/2024 (Saturday)
2	The Hon'ble Shri Justice ABHAY S. WAGHWASE	03/11/2024 (Sunday) to 06/11/2024 (Wednesday)
3	The Hon'ble Shri Justice NEERAJ P. DHOTE	07/11/2024 (Thursday) to 10/11/2024 (Sunday)

The Hon'ble Lordships will be available for taking up urgent matters on the following dates and days in Court Hall No. 19 (Annex building).

II

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri. Justice SHAILESH P. BRAHME	From 28/10/2024 to 31/10/2024 (Monday to Thursday) from 11:00 am. onwards before His Lordship.	From 28/10/2024 to 31/10/2024 (Monday to Thursday) from 11:00 am. onwards.
2	The Hon'ble Shri. Justice ABHAY S. WAGHWASE	04/11/2024 (Monday) from 11.00 am. onwards before His Lordship.	05/11/2024 (Tuesday) from 11.00 am. onwards.
3	The Hon'ble Shri Justice NEERAJ P. DHOTE	On 07/11/2024 (Thursday) and 08/11/2024 (Friday) from 10.30 am. onwards before His Lordship.	On 07/11/2024 (Thursday) and 08/11/2024 (Friday) from 10.30 am. onwards.

AVAILABILITY OF STAFF

Shri. Milind M. Hadgal, Mrs. V.S. Kanade and Shri. D.B. Sarkate are the Court Sheristedars during the ensuing Diwali Vacation 2024. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Shri. Milind M. Hadgal, A-14, High Court Employees' Society, Parijat Nagar, N-4, CIDCO, Chhatrapati Sambhajinagar, **Mob. No. 9822 425 407** **8788 935 021**	From 26/10/2024 to 02/11/2024
Mrs. V.S. Kanade, "Anubandh" Plot No.45, Raj Nagar Housing Society, Shahanoorwadi, Aurangabad Mob. No. 8087 945 405	From 03/11/2024 to 06/11/2024
Shri. D. B. Sarkate, Plot No. 28, G.No.90/1, Behind Police Station, Satara Parisar, Beed Bypass Road, Chhatrapati Sambhajinagar, **Mob. No. 9881 682 199**	From 07/11/2024 to 10/11/2024

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Diwali vacation 2024.

High Court of Bombay,
Bench at Aurangabad
Date : 25 / 10 / 2024

25/10/2024
Registrar (Judicial)